

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2008
TO BE ANSWERED ON 29th DECEMBER, 2017**

JANANI SURAKSHA YOJANA

**2008. SHRI MANOJ TIWARI:
MOHAMMED FAIZAL:
SHRI HARI OM PANDAY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has noticed that the Janani Suraksha Yojana fund is insufficient for mother and child;
- (b) if so, the details thereof along with the funds sanctioned/utilised during the last three years, State/UT-wise; and
- (c) the action taken by the Government to effectively implement the said Yojana?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): No. Sufficient funds are allocated under the Janani Suraksha Yojana (JSY) as per demands of States/UTs projected in their Programme Implementation Plans (PIP). Details of funds sanctioned and utilized under the JSY during the last three years, State/UT-wise is enclosed as **Annexure**.

(c): For effective implementation and proper monitoring of the JSY scheme, the Ministry has issued the following instructions to State Governments:

- Setting up of grievance redressal cells for prompt redressal of all grievances;
- To ensure fast and seamless flow of funds under JSY from State headquarters to District and further to Block PHCs and Sub-centre levels and payment of financial assistance before discharge of pregnant women after delivery;
- Payment of cash assistance under JSY to all beneficiaries through Direct Benefit Transfer (DBT) mode;
- Public display of names of JSY beneficiaries in health facilities on a monthly basis so as to ensure transparency and check fraudulent payments;
- Physical verification of beneficiaries by State and District officials in a random manner;
- To create awareness on JSY, States/UTs have been authorized to utilize upto 5% of JSY budget on administrative expenses including IEC.

Further periodic verification of beneficiaries and assessment of the scheme is being done by the Ministry of Health & Family Welfare through the Regional Evaluation Teams (RETs) of the Regional Directorates.

Since 2011-12, the Ministry is also getting the annual transaction audit of the National Health Mission (NHM) done through the Comptroller & Auditor General of India (CAG) in all the States in order to facilitate independent monitoring and to take corrective measures to control financial irregularities.

ANNEXURE**Statement showing State-wise PIP Approvals & Expenditure for Janani Suraksha Yojana for the F.Ys. 2014-15 to 2016-17**

Rs. In Lakhs

S.No.	State	2014-15		2015-16		2016-17	
		PIP Approvals	Expenditure	PIP Approvals	Expenditure	PIP Approvals	Expenditure
A. High Focus States							
1	Bihar	38714.80	29690.03	31298.31	29552.74	34339.71	27286.25
2	Chattisgarh	6006.53	5294.70	6094.13	6190.44	6914.00	5987.41
3	Himachal Pradesh	226.84	128.36	309.69	297.98	266.49	526.51
4	Jammu & Kashmir	2812.44	2167.13	3087.64	2249.78	2431.52	2564.17
5	Jharkhand	8641.13	6239.85	9471.54	6599.19	7143.20	6429.78
6	Madhya Pradesh	18979.77	17155.15	18565.50	18194.31	19240.00	18922.98
7	Orissa	9827.84	9782.53	10219.04	9513.52	9546.32	9101.84
8	Rajasthan	19408.05	18364.16	20100.18	17783.60	20358.96	18831.81
9	Uttar Pradesh	50921.07	44171.54	51184.55	36764.38	51128.79	44426.06
10	Uttarakhand	1907.20	1948.48	2113.23	1818.95	1741.45	1733.88
	Sub Total	157445.67	134941.92	152443.81	128964.88	153110.44	135810.69
B. NE States							
11	Arunachal Pradesh	181.90	84.74	230.52	139.49	202.28	104.01
12	Assam	10494.20	9056.72	8534.18	8683.12	7156.48	9273.80
13	Manipur	197.02	229.04	234.26	294.61	234.26	252.73
14	Meghalaya	368.13	234.73	416.13	296.60	462.11	328.46
15	Mizoram	188.32	70.11	129.43	73.95	128.93	186.10
16	Nagaland	175.90	120.63	184.14	79.89	182.36	173.87
17	Sikkim	31.25	26.65	22.50	48.35	31.54	31.60
18	Tripura	291.87	252.43	318.65	292.51	318.90	286.64
	Sub Total	11928.59	10075.04	10069.81	9908.52	8716.86	10637.20
C. Non-High Focus States							
19	Andhra Pradesh	2509.88	3019.07	2494.88	3258.77	2765.55	3202.96
20	Goa	12.30	4.40	12.30	7.17	12.30	5.24

21	Gujarat	3580.20	3485.26	3616.47	3574.31	2823.37	3003.12
22	Haryana	433.39	710.57	535.42	717.48	546.55	600.19
23	Karnataka	6585.00	5499.98	6622.50	5987.91	7881.02	5631.97
24	Kerala	1313.12	1372.41	1369.67	1389.32	1499.38	1364.03
25	Maharashtra	5263.99	4591.24	4982.31	4471.27	5087.17	4085.33
26	Punjab	1109.24	1367.39	1109.24	1265.90	1081.74	1235.75
27	Tamil Nadu	5243.87	4530.20	3991.95	3565.62	4133.57	2943.14
28	Telangana	2282.65	1871.57	1827.50	2205.80	2133.45	2291.69
29	West Bengal	5967.49	6046.42	6975.84	5359.46	5640.00	7811.74
	Sub Total	34301.13	32498.51	33538.08	31803.02	33604.10	32175.16
D. Small States/UTs							
30	Andaman & Nicobar Islands	7.23	5.31	7.23	3.48	7.23	5.27
31	Chandigarh	6.12	7.35	13.82	5.79	9.51	8.52
32	Dadra & Nagar Haveli	22.40	23.46	22.00	38.51	52.74	42.08
33	Daman & Diu	2.69	1.73	3.05	1.97	3.05	1.79
34	Delhi	230.00	118.19	200.85	118.77	161.00	96.46
35	Lakshadweep	6.91	9.37	12.13	5.33	12.13	5.94
36	Puducherry	30.35	22.96	26.93	21.92	27.42	27.37
	Sub Total	305.70	188.37	286.01	195.76	273.08	187.43
	Grand Total	203981.09	177703.85	196337.70	170872.18	195704.48	178810.48